


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY - MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.221/252/HDB/2017
NAME OF THE COMPANY	Clintox Bio Services private Limited
NAME OF THE PETITIONER(S)	Clintox Bio Services private Limited
NAME OF THE RESPONDENT(S)	Registrar Of companies
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Praveen Kumar	Advocate for applicant	praveenmohamrazin @ gmail.com (9391147156)	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. M.V. Praveen Kumar, learned counsel for the applicant.

CA is disposed of by separate orders.

  
Member (Technical)

  
Member (Judicial)